

is insulting and derogatory to the House and to all practices of democracy.

MR. SPEAKER : I have no objection if the hon. Minister is prepared to make a statement.

SHRI S. M. BANERJEE (Kanpur) : I want to make a submission in regard to the Order Paper. Yesterday, the Chairman, Shri Vasudevan Nair, when he was in the chair had asked the hon. Minister of Parliamentary Affairs to ask Shri Khadiolkar to make a statement on the impending strike of the insurance employees, and I am told that he has agreed. So, I would request you to see that he makes the statement today because the strike is to commence tomorrow.

Kindly allow him to make the statement now. He himself has agreed. You may kindly direct him to make a statement.

SHRI INDRAJIT GUPTA (Alipore) : Kindly ask him to make a statement now.

12.28 hrs.

PAPERS LAID ON THE TABLE

Notification under Industries (Development and Regulation) Act

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : I beg to lay on the Table :

- (1) A copy of the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1968 (Hindi version), published in Notification No. G. S. R. 2187 in Gazette of India dated the 21st December, 1968, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951.
- (2) A statement showing reason for delay in laying the above Notification. [Placed in Library. See No. LT-2298/69]

Notification under Forward Contracts (Regulation) Act

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : On behalf of Shri Raghunatha Reddy.

I beg to lay on the Table a copy of Notification No. S. O. 4665 (Hindi and English versions) published in Gazette of India dated the 22nd November, 1969, issued under section 27 of the Forward Contracts (Regulation) Act, 1952. [Placed in Library. See No. LT-2299/69]

12.29 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Second Report

SHRI BASUMATARI (Kokrajhar) : I beg to present the Second Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Bureau of Public Enterprises) and Ministry of Home Affairs-Reservations for Scheduled Castes and Scheduled Tribes in Public Undertakings.

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : I want to raise one point. We have had many types of disconcerting news from West Bengal to the effect that the Chief Minister's life was very badly threatened and his life was saved by hair-breadth, because the bombs were discovered in time. I would request the Central Government to inquire and let us know what the position is.

MR. SPEAKER : Every day we are hearing many such things. We cannot go on raising them every day. Once it may be raised but not every day.

Now, we take up the next item, namely election of Deputy-Speaker.

SHRI S. M. BANERJEE : Kindly ask Shri Khadiolkar to make a statement.